HONORARIUM OF BRC EMPLOYEES UNDER SAMAGRA SHIKSHA ABHIYAN

†225. SHRI SUNIL BABURAO MENDHE:
Will the Minister of EDUCATION be pleased to state:
(a) whether the Government proposes to increase the honorarium of employees working at Block Resource Centre (BRC) level under the Samagra Shiksha Abhiyan sponsored by the Government;
(b) if so, the details thereof especially in Maharashtra; and
(c) if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)
(a) to (c): The Department of School Education & Literacy is implementing an integrated centrally sponsored scheme of Samagra Shiksha. Under the scheme, financial assistance is provided to all the States/UTs for implementation of various provisions of the scheme, including salary/honorarium of the employees working at Block Resource Centre (BRC). The financial assistance is based on the fund sharing pattern as decided by the Ministry of Finance. Under the scheme, annual plans are prepared by the respective States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme, and physical and financial progress of the State for the interventions approved earlier.

Further, Education is in the Concurrent List of the Constitution and the salary structure/honorarium of all the employees of Education Department including employees working at Block Resource Centre (BRC) comes under the purview of the respective State/UT Government - the appropriate Government under the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

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